

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5177/2012

M/S. SAYA TRADERS

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 22535/2020 - EARLY HEARING APPLICATION

WITH

Diary No(s). 14076/2020 (XI)

IA No. 61873/2020 - CONDONATION OF DELAY IN FILING

IA No. 61876/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 61877/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

Date : 09-09-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Mr. Anand Mishra, AOR

Ms. Parul Shukla, AOR
Ms. Shubhangi Pandey, Adv.
Ms. Sarah Ayreen Mir, Adv.For Respondent(s) : Mr. Shaurya Sahay, AOR
Ms. Sharvi Sharma, Adv.
Mr. Aman Jaiswal, Adv.
Ms. Akanksha Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the respondent(s) prays for listing of the matters after four weeks. Prayer is allowed.

2. List the matters after four weeks.

(RAHUL KUMAR)
COURT MASTER (SH)

(KOMAL)
COURT MASTER (NSH)